

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
NEW DELHI

OA/TA/RA/CCP No. 139/89 19

Virendra Prasad
APPLICANT(S)Sh. B.S. Rahi
COUNSELU.O.I. & Ors.
RESPONDENT(S)

COUNSEL

VERSUS

(9)

Date	Office Report	Orders
		<p>22.8.1989.</p> <p>Present:- Shri B.S. Rahi, Counsel for the petitioner.</p> <p><u>Prima facie</u> no case for Contempt has been made out. C.C.P. is rejected.</p> <p><i>B.C. Mathur</i> (B.C. MATHUR) VICE CHAIRMAN</p>